

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING HELD AT BILASPUR

Original Application No. 452 of 2005

Bilaspur, this the 12th day of May, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri A.K. Bhatnagar, Judicial Member

D. Shankar Rao, D/o. Shri D. Govind Rao,
aged about 27 years, Ex. Substitute Bunglaw
Peon, Under Sr. DEE (TRS)/Bhilai, Residing
at : House No. 99, Ward No. 15/01, Near Jyoti
Vidhyalaya, Panchseel Nagar (East),
P.O.- BMY (Charoda), Dist. Durg (CG). ... Applicant

(By Advocate - Shri B.P. Rao)

V e r s u s

1. Union of India,
through : The General Manager,
South East Central Railway,
Bilaspur Zone, G.M. Office,
P.O. : Bilaspur, Tehsil &
District : Bilaspur (CG).
2. The Sr. Divisional Personnel Officer,
South East Central Railway,
Bilaspur Division, Bilaspur,
Tehsil & District : Bilaspur (CG).
3. The Assistant Divisional Electrical
Engineer, (TRS), South East Central
Railway, Bhilai District : Durg (CG).
4. The Sr. Divisional Electrical
Engineer, (TRS), South East Central
Railway, Bhilai District :
Durg (CG). ... Respondents

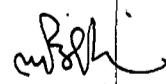
O R D E R (Oral)

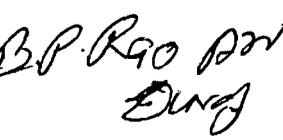
By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks
permission to withdraw this Original Application.

Permission is granted. Accordingly, the Original Application is dismissed as withdrawn.


(A.K. Bhatnagar)
Judicial Member


(M.P. Singh)
Vice Chairman

पृष्ठांकन सं. अं. 100..... राजापुर, दि.....
च.
X (1) राजिका विभाग, राजापुर, जदोहार
X (2) राजिका विभाग, राजापुर, जदोहार
X (3) राजिका विभाग, राजापुर, जदोहार
X (4) राजिका विभाग, राजापुर, जदोहार
सूचना द. दिनांक 19.5.05
उप रजिस्ट्रर

B.P. Rao DMR
Durg

Issued
19.5.05